

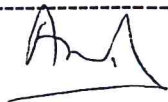
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(34)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/410/ (IB)/2017
NAME OF THE PETITIONER(S) : LILLY MARITIME PVT LTD
NAME OF THE RESPONDENT(S) : MEKA DREDGING CO PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	ANERUDH K	Counsel for Respondent	
2.	B. GIRIDHARA RAO	Counsel of Petitioner	B. Giridhar

ORDER

Counsels representing both the parties present. Counsel for the Respondent appears for the first time on behalf of the Respondent today in the place of previous Counsel. He prayed some time for making submission in relation to the proposal for settlement suggested by the other side. At request for making submissions by both the parties, time is enlarged. Put up on **28.08.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

ghk